## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH** CHENNAL

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/180/2017

NAME OF THE PETITIONER(S)

: MUNEES ENGINEERING & SERVICES PVT LTD

NAME OF THE RESPONDENT(S)

: ROC CHENNAI

**UNDER SECTION** 

: 252

S.No. NAME (IN CAPITAL)

**SIGNATURE** 

REPRESENTATION BY WHOM

COUNSRY POR PERITIONER

1. S.A. 2NBAVADIVA 2. B. Sarath babu Advocate

Representing Countel Fer B. Salar

## **ORDER**

Counsels representing both the parties are present. Counsel for respondent/ROC prayed for time to make submissions. Time is extended at request. Put up on 21.12.2017.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)